

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

4. C.P.(IB)-3398(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.11.2019**

NAME OF THE PARTIES: Mrs. Rajshree Vora & Prachi Vora
v/s.

Makwana Properties Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner present. Mr. N.S. Rao, Manager, of the Corporate Debtor is present and seeks time to file reply. Time granted. List this matter on 02.12.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)